GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. †875

TO BE ANSWERED ON THE 14TH DECEMBER 2018/AGRAHAYANA 3, 1940(SAKA) Infusion of Funds

†875. SHRIMATI VEENADEVI: SHRIGOPALSHETTY:

Willthe Ministerof FINANCEbe pleased to state:

- (a) whether the Government has decided to infuse capital and allocated funds to improve the condition of banking sector and other Government undertakings;
- (b) if so, the details of funds allocated for the said purpose, Undertaking-wiseand
- (c) the details of the benefits likely to accrue to the customers by providing this capital to the banks and undertakings?

ANSWER

Minister of State in the Ministry of Finance (SHRI SHIV PRATAPSHUKLA)

- (a) and (b): Government of India (GoI) announced recapitalisation of Public Sector Banks (PSBs) to the tune of Rs. 2.11 lakh crore in October 2017, through infusion of capital by the Governmentand raising of capital by banks from the markets.Rs. 88,139 crore was infused by the Governmentin PSBs during financial year (FY) 2017-18 after the recapitalisationannouncementand provision of Rs. 65,000 crore has been made in the budget for the current financial year for infusion. Since the recapitalisation announcementtill November 2018, PSBs have been recapitalised to the tune of Rs. 1,28,861 crore through infusion and mobilisation of capital from the market.Bank-wise details of capital infusion by the Government in FY 2017-18 and current FY 2018-19, up to 30.11.2018), are in the Annexure.
- (c): The benefits that have accrued to customers, include, inter alia, the following—
- (i) increasing access to banking services from home and mobile through digital banking and enhanced customere ase
- (ii) unprecedentedfinancial inclusion, Jan Dhan programme by the Governmenthas enabled opening of bank accounts for millions of previously unbanked customers (about 33.46 crore such accounts have been set up as of 5.12.2018, with balance of about Rs. 84,800 crore) and allowing users to receive government subsidies (as DBT) and to access remittances, credit, insurance, and essentially being included financially,

- (iii) increased availability of loans upt Rs. 10 lakh to the non-corporate, non-farm small/microenterprises under Pradhan Mantri MUDRAY ojana (PMMY), wherein a borrowercan approach any of the lending institutions or can apply online through portal. (during FY 2017-18, 4.81 crore loans were sanctioned and in the current financial year, as on 7.12.2018, 2.81 crore loans MUDRA loans have been sanctioned
- (iv) increasing lending to MSMEs through time-bound automated processing and transparent status-tracking, with financially and technologically strengthened banks leveraging digitalised bank statements and income-tax and GST returns and according in-principle loan sanction within 59 minutes, and
- (v) meet the productioncredit requirements of the farmers in a timely and hassle-free manner by introducing Rupay Kisan Credit Card

India's global-rankfor "getting creit" as per WorldBank's Ease of Doing Business Index, has improved from 44 in 2016 to 22 in 2018.

Annexure Lok Sabha UnstarredQuestion No. †875, for 14.12.2018 regarding "Infusion of Funds"

Capital Infusion by Government

		Amounits crore Rupe	
C NI	D 1	2017.10	2018-19
S. No	Bank	2017-18	(up to 30.11.2018)
1	AllahabadBank	1,500	4,844
2	Andhra Bank	1,890	2,019
3	Bank of Baroda	5,375	-
4	Bank of India	9,232	-
5	Bank of Maharashtra	3,173	-
6	CanaraBank	4,865	-
7	CentralBank of India	5,158	2,354
8	CorporationBank	2,187	2,555
9	Dena Bank	3,045	-
10	IDBI Bank Limited	12,471	-
11	Indian Bank	-	-
12	Indian Overseas Bank	4,694	2,157
13	OrientalBank of Commerce	3,571	-
14	Punjab NationalBank	5,473	8,247
15	Punjaband Sind Bank	785	-
16	SyndicateBank	2,839	728
17	UCO Bank	6,507	-
18	UnionBank ofIndia	4,524	-
19	UnitedBank ofIndia	2,634	-
20	VijayaBank	1,277	-
21	State Bank of India	8,800	-

Source: PSBs